

Central Administrative Tribunal Lucknow Bench Lucknow

**Contempt Petition No. 53 of 2013
In
Original Application No 58/2006**

This, the 8th day of January, 2014.

**HON'BLE SRI NAVNEET KUMAR, MEMBER (J)
HON'BLE MR. SHASHI PRAKASH, MEMBER (A)**

Prem Prakash, aged about 33 years, S/o Sri Shyam Lal, R/o 594 Ka/562, Sharda Nagar, Neel Matha, Post Office Neel Matha, P.S. Sadar Cantt, District Lucknow.

Applicant

By Advocate Shri Ashish Mishra.
Versus

1. Brig. A. K. Singh, Commandant, 11 Gorkha Rifles Regimental Centre, Kiranti Lines, Lucknow Cantt., Lucknow.
2. Col. Pankaj Singh, Deputy Commandant, 11 Gorkha Rifles Regimental Centre, Kiranti Lines, Lucknow Cantt., Lucknow.

Respondents

By Advocate Sri Rajendra Singh.

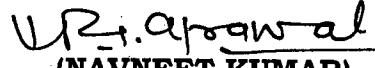
Order (Oral)

BY Hon'ble Sri Navneet Kumar, Member (J)

The present CCP is preferred by the applicant for non-compliance of the order dated 5.10.2012 passed in O.A. No. 58/2006.

2. Sri Rajendra Singh learned counsel appearing on behalf of the respondents has filed a copy of the Hon'ble High Court's order passed in W.P. No. 677(SB)/2013 wherein the Hon'ble High Court has been pleased enough to stay the operation of the order dated 5.10.2012 passed in the present O.A. In the event of such a situation, the contempt petition is dismissed with liberty to the parties to revive the same after disposal of the writ petition. Notices issued against the respondents stand discharged at this stage. The order of Hon'ble High Court is taken on record.


(SHASHI PRAKASH)
MEMBER (A)


(NAVNEET KUMAR)
MEMBER (J)

HLS